

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
New Delhi
PRINCIPAL BENCH – COURT NO. 4

Service Tax Appeal No. 52479 Of 2023

[Arising out of Order-in-Original No. 07-08/COMMR/ST/IND/2019 dated 21.05.2019
passed by the Commissioner of CGST & Central Excise, Indore]

Indian Institute of Management
Prabandh Shikhar, Rau-Pithampur Road
Indore-453556 (M.P)

: Appellant

Vs

**Commissioner of Central Goods
Service Tax and Central Excise**
Post Box No. 10, Manik Bagh Palace, Indore

: Respondent

APPEARANCE:

Shri Tarun Govil, Advocate for the Appellant

Shri Rajeev Kapoor, Authorized Representative for the Respondent

CORAM :

HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)

HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

Date of Hearing:15.07.2024

Date of Decision:15.07.2024

DR. RACHNA GUPTA

Appeal stands allowed. For order, see order of date in Service
Tax Appeal No. 52478 of 2023.

(Order dictated and pronounced in the open Court)

(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)

(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)

G.Y.